

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201 - **CP(IB)/25(AHM)2023**

With

ITEM No.202 - **IA/238(AHM)2023**

Proceedings under Section 95 IBC

IN THE MATTER OF:

Shrinath Ji Spintex Private Limited
V/s

.....**Applicant**

Hemantbhai Parbatbhai Lakkad To Sunrise Ginning Private
Limited
(Personal Guarantors)

.....**Respondent**

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Tirth
Nayak,

For SBI

: Ms. M A Gogia, Adv.

RP

: Mr. Rajendra Jain

For Personal Guarantor

: Mr. Yuvraj Thakore, Adv.

ORDER

CP(IB)/25(AHM)2023 & IA/238(AHM)2023

As new application filed by the State Bank of India as intervener is adjourned to 04.06.2024, hence, this matter stands adjourned to 04.06.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)